


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.103/252/HDB/2018
NAME OF THE COMPANY	Centre Technologies Private Limited
NAME OF THE PETITIONER(S)	Centre Technologies Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sreedhar Nukala	Chartered Accountant	Sreedhar-1@yahoo.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.Sreedhar Nukala Learned Chartered Accountant for the Petitioner.
He has not sought interim orders. Issue notice to RoC and RoC is directed to submit
his report within 3 weeks.

Post the Case on 09th March 2018.



Member (T)



Member (J)